

ITEM NO.502

COURT NO.3

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 1118/2014

SHILPA SAILESH

Petitioner(s)

VERSUS

VARUN SREENIVASAN

Respondent(s)

([TO GO BEFORE FIVE HON'BLE JUDGES]

IA No. 1/2014 - STAY APPLICATION)

IA NO. 2/2015

IA NO. 145752/2022-INTERVENTION

WITH

T.P.(Cr1.) No. 96/2014 (XVI-A)

(IA No.6786/2018-DISMISSING THE CASE AS INFRUCTUOUS

IA No. 6571/2015 - PASSING APPROPRIATE ORDER OR DECREE UNDER
ARTICLE 142 OF THE CONSTITUTION

IA No. 5316/2014 - STAY APPLICATION)

T.P.(Cr1.) No. 339/2014 (XVI-A)

IA No. 18490/2014 - EX-PARTE STAY)

T.P.(Cr1.) No. 382/2014 (XVI-A)

IA No. 21238/2014 - STAY APPLICATION)

T.P.(C) No. 1481-1482/2014 (XVI-A)

IA No. 1/2014 - STAY APPLICATION)

T.P.(Cr1.) No. 468/2014 (XVI-A)

IA No. 24225/2014 - STAY APPLICATION)

SLP(C) No. 32449/2017 (IX)

IA No. 88191/2022 - APPLICATION FOR TAGGING/DETAGGING

Date : 28-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE J.K. MAHESHWARI

Ms. Indira Jaising, Sr. Adv.(AC)

Mr. V. Giri, Sr. Adv.(AC)

Ms. Suveni Bhat, Adv.

Mr. Shrirang Varma, Adv.

Ms. Ankita Gupta, Adv.

Mr. Arjun Ranganathan, Adv.

Mr. Dushyant Dave, Sr. Adv. (AC) (NP/joined)

For Petitioner(s)

M/S. Lex Regis Law Offices, AOR

Mr. Himinder Lal, AOR

Mr. Hetu Arora Sethi, AOR

Ms. Saumya Tandon, Adv.

Ms. L.M. Bhat, Adv.

Mr. Rahul Jain, Adv.

Mr. Anirudh Bhat, Adv.

Mr. V. Mohana, Sr. Adv.

Ms. Jyotika Kalra, AOR

Ms. Ayushi Chugh, Adv.

Mr. Aditya Jha, Adv.

Ms. Tanisha Samanta, Adv.

Ms. Annwasha Deb, Adv.

For Respondent(s)

Mr. Himinder Lal, AOR

Mr. Jay Savla, Sr. adv.

Mr. Jasdeep Dhillon, Adv.

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Ms. Mohina Ananad, Adv.

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Mr. Sanjeev Agarwal, AOR

Mr. Kapil Sibal, Sr. Adv.

Ms. Percis Anklesaria, Adv.

Mr. Shlok Chandra, Adv.

Mr. Vikrant Pachandra, AOR

Mr. Mukul Katyal, Adv.

Mr. Nimit Saigal, Adv.

Mr. Rohit Sharma, Adv.

Mr. Rohit Sharma, Adv.

Mr. Ashok Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ms. Indira Jaising, learned Amicus Curiae
made her submissions for thirty minutes.

List on 29.09.2022 as part-heard.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)